GOVERNMENT OF INDIA PLANNING LOK SABHA

STARRED QUESTION NO:172
ANSWERED ON:05.12.2012
INFRASTRUCTURE DEVELOPMENT IN BACKWARD AND TRIBAL AREAS
Alagiri Shri S. ;Sainuji Shri Kowase Marotrao

Will the Minister of PLANNING be pleased to state:

- (a) whether regional and social imbalances are sought to be removed through implementation of various developmental/welfare programmes;
- (b) if so, the details thereof;
- (c) whether the Government has formulated or proposes to formulate new schemes for infrastructure development of backward and tribal areas in the country; and
- (d) if so, the details thereof including the funds proposed to be made under each of the schemes, State-wise?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (d): A Statement is Laid on the Table of the House

STATEMENT REFERED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 172 REGARDING INFRASTRUCTURE DEVELOPMENT IN BACKWARD AND TRIBAL AREAS BY SHRI MAROTRAO SAINUJI KOWASE AND SHRI S.ALAGIRI TO BE ANSWERED ON 5.12.2012.

- (a) & (b): Yes Madam. The Union Government supplements the efforts of the State Government in redressal of regional and social imbalances through the implementation of various flagship programmes and Centrally Sponsored Schemes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Gram Sadak Yojana (PMGSY), Tribal Sub Plan (TSP), Indira Awas Yojana (IAY), National Rural Drinking Water Programme (NRDWP) Accelerated Irrigation Benefits Programme (AIBP), Sarva Shiksha Abhiyan (SSA), National Rural Health Mission (NRHM), etc. The programme which is being implemented specifically to address the issues relating to reduction in regional imbalances more holistically is the Backward Regions Grant Fund (BRGF) and it has two components, namely, (i) District Component covering 272 districts, and (ii) the State Component which includes the Special Plans for Bihar, the KBK districts of Odisha and West Bengal, Integrated Action Plan for Selected Backward and Tribal Districts covering 82 districts and the Bundelkhand Package.
- (c) & (d): For development of infrastructure in selected backward and tribal areas, the Integrated Action Plan (IAP) for Selected Tribal and Backward districts was initiated on 25.11.2010. As per the guidelines of the scheme, the funds are placed at the disposal of the committee headed by the District Collector and consisting of the Superintendent of Police of the District and the District Forest Officer. The District-level Committee has the flexibility to spend the amount for development schemes according to need, as assessed by it. The State Governments and the District Collectors were also advised to ensure a suitable form of consultation with the Local Members of Parliament and other elected representatives including Members of Panchayati Raj Institutions on the schemes to be taken up under the IAP. The District-level committee draws up a plan consisting of concrete proposals for public infrastructure and services such as school buildings, anganwadi centres, primary health centres, drinking water supply, village roads, electric lights in public places such as PHCs and schools, etc. The schemes so selected are required to show results in the short term.

The IAP was initially approved for coverage of 60 districts and later on extended to 82 districts. An amount of Rs.25.00 crore was allocated to each district in 2010-11 and Rs. 30.00 crore per district in 2011-12 and 2012-13. An amount of Rs.5260.00 crore has been released so far, of which an expenditure of Rs.3341.04 crore has been reported i.e. about 63% (as on 30.11.2012). Out of about 93875 works taken up, 66196 works have been completed i.e. about 70.52%. The State-wise financial and physical progress is given in Annexure I.